

4. Construction of Nigar Mahuvagaon Banjari and Jharasarag Road, 34 Km.

(b) whether the Government have any proposal to open new branches of nationalised banks in the rural and backward areas of Madhya Pradesh;

5. Widening and Strengthening Gwalior Bhind Etawah Road, length 60 Km.

6. Construction of Parallel Service Road, along Raipur byepass.

(c) if so, the locations thereof; and

**Opening of New Branches of Nationalised Banks in Madhya Pradesh**

(d) if not, the reasons therefor?

341. SHRI BARE LAL JATAV: Will the Minister of FINANCE be pleased to state:

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) The number of Public Sector Banks operating in Muraina district of Madhya Pradesh with their locations are given below:-

(a) the number of nationalised banks operating in the Muraina district of Madhya Pradesh and the location thereof;

Name of Centre	No. of branches	Name of Centre	No. of branches	Name of Centre	No. of branches
1. Ambah	2	13. Bhodhar	1	35. Rampur kalan	1
2. Badagaoan (Naoli)	1	14. Diamoi	1	36. Rithona	1
3. Bagchini	1	15. Esa	1	37. Rithora	1
4. Banmore	4	16. Gadhi	1	38. Sabalgarh	3
5. Baroda	1	17. Jhundpura	1	39. Sahasram	1
6. Basaiyan	1	18. Jorakhurd	1	40. Sarai Chhola	1
7. Bijey pur	1	19. Joura	3	41. Sarsaini	1
8. Birpur	1	20. Kamtra	1	42. Semai	1
9. Budhara	1	21. Karhal	1	43. Sheopur	3
10. Chhera	1	22. Kelares	1	44. Sihonia	1
11. Deogarh	1	23. Khandoli	1	45. Sujarma	1
12. Dhobini	1	24. Kiriyan	1	46. Sumaoli	1
		25. Morena	8	47. Thara	1
		26. Mrigpura	1	48. Uttampura	1
		27. Nagra	1		
		28. Noorabad	1	Total : 65	
		29. Pahargarh	1		
		30. Pandola	1		
		31. Porsa	1		
		32. Premsar	1		
		33. Rajodha	1		
		34. Rampahari	1		

(b) to (d). Under the extent policy of Reserve Bank of India (RBI) for opening of

branches in rural areas, the list of identified centres with necessary particulars in each

district has to be given to the lead bank of that District. The lead bank after consolidating the list received from banks submits it to the District Collector for recommendations and onward transmission to the Reserve Bank of India through the concerned State Government. Under the Branch Licencing Policy (1990-95), opening of branches of Public Sector Banks is a continuous process and hence it is not possible to project the number of branches that will be opened in the rural and backward areas of Madhya Pradesh.

#### **Schemes to bring out black money**

342. SHRI SIMON MARANDI: Will the Minister of FINANCE be pleased to state:

(a) the black money received by the Government so far after implementation of the Government's schemes for attracting foreign exchange and bringing out black money, State-wise;

(b) the details of black money received under the National Housing Bank (Voluntary Deposits) Scheme, State-wise;

(c) whether the Government propose to extend the last dates of these schemes;

(d) if so, the details thereof; and

(e) details of raids conducted by the Income-Tax Department and the Enforcement Directorate, collectorate-wise and the black money recovered during this period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) : (a) and (b). The National Housing Bank (Voluntary Deposits) Scheme, 1991, the Foreign Exchange (Immunities) Scheme, 1991 and India Development Bonds Scheme, 1991 have been launched very recently. The response to these schemes is generally encouraging. However, the detailed information about collections under these schemes is being obtained and will be laid on the Table of the House.

(c) to (d). The matter is under consideration.

(e) A Statement giving the information is enclosed.